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ITEM NO.33

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No(s).

577/2017

(Arising out of impugned final judgment and order dated 28/04/2016 in RP No. 477/2014 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

STATE OF U.P. AND OTHERS

Petitioner(s)

VERSUS

JAGDAMBIKA PRASAD SHUKLA

Respondent(s)

(With appln. (s) for c/delay in filing SLP and c/delay in refiling SLP and exemption from filing O.T.)

Date : 13/01/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Vinay Garg,Adv.

Mr. Deepam Garg,Adv.

Mr. Upendra Mishra,Adv.

For Respondent(s) Mr. Mukesh Verma,Adv.

Mr. Pankaj Kumar Singh,Adv.

Mr. Manindra Dubey,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Issue notice returnable on 23 rd

January, 2017.

Liberty is granted to file additional documents.

List on 23 rd

January, 2017.

(Madhu Bala)

(Veena Khera)

Court Master

Court Master